

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

17. C.P.(IB)-273(MB)/2023

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 30.04.2024**

**NAME OF THE PARTIES:- Atlas Shipping Services Pvt Ltd**  
**V/s**  
**Overseas Infrastructure Alliance**  
**(India) Private Limited**

**Section: 9 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

Proxy Counsel, Ranjit Kumar for Gulshan Kr Sachdev appeared for the Operational Creditor and Counsel, Pradnyesh Sabnis appeared for the Corporate Debtor. Counsel appearing for the Operational Creditor states that the arguing Counsel is not available due to some personal difficulty and seeks adjournment. Last and final opportunity is granted to argue the matter. List this matter for final hearing on **05.06.2024**.

**SD/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

*ANKIT*

**SD/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**